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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**



BENCH-II


C.P.(IB) No.428/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		Shree Balaji Coal Traders Ltd.-Vs- Ankit Metal & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


17	Ratnanku Banerjee, Sr. Adv. D.N. Sharma, Adv. Anandj Basu, Adv. Srinjoy Bhattacharya, Adv.	}	For the Corporate Debtor	  4/9/18
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1)	Ajay Nayyar, Adv.	}	for the Operational Creditor	 4/9/18
2)	Ranajit Ray choudhri, Adv.			

ORDER

Ld. Counsel for the Operational Creditor appears. Ld. Sr. Counsel for the Corporate Debtor also appears. Heard Ld. Counsel for the Operational Creditor in part. The matter stands adjourned for further hearing on 3rd October, 2018.

List the matter on 03.10.2018.

(M. E. 
Member(J)